

(ग) सरकार इस बांध को कब तक बनाने का विचार रखती है ?

जल-भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री जगदीश टाट्टलर) : (क) से (ग) स्थानीय आवश्यकताओं के अनुसार यतायात के मौजूदा मटुला-गढ़वाल बांध संरचना को चौड़ा करने सहित आधुनिकीकरण से संबंधित प्रस्ताव राज्य सरकार के कार्यक्षेत्र में आता है। इस मामले में केन्द्र सरकार का कोई संबंध नहीं है।

D.T.C. service from Sagarpur to Kendriya Terminal

4310. SHRI RAM DEO BHANDARI Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that D.T.C has stopped plying bus No. 723 from Sagarpur School Block to Kendriya Terminal;

(b) whether it is also a fact that the S.T.A. bus meant for this route starts from Manglapuri and takes Palam road to reach Kendriya Terminal;

(c) if so, whether Government are aware of the difficulties faced by the residents of Sagarpur in reaching schools and offices; and

(d) if so, what remedial steps are being taken in this direction?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The route no. 723 was operating between Sagarpur to Kendriya Terminal with a schedule of only one DTC bus. This duty was held up due to reduction in the DTC's fleet on account of resource constraints. The residents of Sagarpur can avail the services of route no 730

from Pankha Road which is directly linking to Kendriya Terminal. Regarding Red line buses, the Govt. of National Capital Territory of Delhi have entrusted to the RITES a study on finalisation of routes.

Plan of the East Coast Road project

4311. SHRI M. A. BABY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government are in possession of the complete plan of the East Coast Road Project being financed by the Asian Development Bank; and

(b) if so, whether the same will be placed on the table of the House?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) No, Sir. Constitutionally the Central Government is primarily responsible for development and upkeep of National Highways only. East Coast Road being a State Road, the Government of Tamil Nadu are concerned.

(b) Does not arise.

Excess fare charged by STA operators 111j

4312. SHRI SYED RAZI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether officials of S.T.A. of Delhi have made any surprise checks during 1992 and upto February, 1993 to ensure display of fare charts by the operators of buses under STA to check tendency of over-charging;

(b) if so, the details thereof;

(c) if not, reasons therefor;

(d) whether S.T.A. is aware that buses under STA bearing registration Numbers viz. DEP-1875, DL-IP-0113 and DL-IV-0241 are charging excess fare of Rs. 2/- per journey for the last two years;